

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3918
ANSWERED ON:06.08.2014
MONITORING OF SCHEMES
Sampath Shri Anirudhan

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether there is any mechanism with the Union Government to monitor the urban development schemes being implemented by States with the central assistance;
- (b) if so, the details thereof;and
- (c) the action taken when the scheme is not implemented properly?

Answer

THE MINISTER OF URBAN DEVELOPMENT (SHRI M. VENKAIAH NAIDU)

(a) to (c): Yes, Madam.The details of monitoring mechanism by the Government in the implementation of projects sanctioned under various urban development schemesbeing implemented by States with the central assistance are as under:-

Jawaharlal Nehru National Urban Renewal Mission (JnNURM)

The projects sanctioned under the Urban Infrastructure and Governance (UIG) sub-mission and under Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) of JnNURM are monitoredthrough the Central Sanctioning and Monitoring Committee (CSMC) while sanctioning new projects and release of 2nd and subsequent instalment of ACA for the projects and also through Independent Review and Monitoring Agencies (IRMAs) reports. In addition, progress of projects are also monitored through the Quarterly Progress Reports (QPRs) submitted by the State Governments/Union Territories (UTs) and periodically also by the State Level Sanctioning Committee (SLSC).

10% Lumpsum schemes

In the Ministry of Urban Development, , there is a Monitoring Committee headed by the Joint Secretary (Urban Development) with Director (UD), Director (Finance)and representatives of Ministry of Development of North East Region (DoNER) for a quarterly meeting to review the progress of the projects. In addition, Officers of the Ministry make field inspections to keep track on the on-going projects.

UIDSST scheme

In addition to the Government conducting periodical meetings to review the progress of the projects sanctioned under UIDSST scheme and through Quarterly Progress Reports submitted by the States, the Town and Country Planning Organisation (TCPO) under the Ministry of Urban Development as the Nodal Agency are monitoring the progress of projects and also by making periodical field inspection to keep track on the on-going projects.

Asian Development Bank assisted North Eastern Region Urban Development Programme (NERUDP)

A National Steering Committee comprising of Secretaries of Urban Development Departments of 5 project States (Meghalaya, Mizoram, Nagaland, Sikkim, and Tripura), concerned divisions of the Ministry of Urban Development, and representatives of concerned Ministries under the chairmanship of the Secretary (Urban Development) Government of India monitors the execution of the scheme in the project States through quarterly meetings.

The State Governments/ Union Territories (UTS) are requested to ensure proper implementation of the projects as and when any implementation issues are noticed or received as the projects under these schemes are implemented by the States/UTs.